film in Bengali and other Indian languages?

Dr. Keskar: Like all our documentaries, the film will be produced in all the 13 Indian languages.

Exhibition of Indian Goods in Jedah

*616. Shri M. B. Thakore: Will the Minister of Commerce and Industry be pleased to state:

(a) whether an annual exhibition is held in Jedah for the display of Indian manufactured goods and art works to Haj pilgrims from all over the world; and

(b) if so, the number of the pilgrims who visited the exhibition in the years 1956 to 1958?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) A permanent showroom was inaugurated at Jedah on 30-10-58 for giving commercial publicity to India's exportable merchandise in Saudi-Arabia. No special display was arranged for Haj pilgrims.

(b) The showroom is visited on an average by about 600 persons every month.

Shri M. B. Thakore: May I know whether our trade with Saudi Arabia has decreased?

Shri Satish Chandra: The trade with Saudi Arabia during 1959 has not shown improvement over that of 1958. But the figures indicate that many new items which were not being exported to Saudi Arabia before are being exported now.

Shri M. B. Thakore: May I know the reason for the decline of our trade?

Shri Satish Chandra: The export trade with Saudi Arabia is very small and normal fluctuations do take place. It is difficult to assign any particular reason. We are slowly finding a new market and it is hoped that the trade will develop in future. Shri Sampath: May I know whether handloom products are also displayed in the show?

Shri Satish Chandra: Yes, handloom products are displayed in the showroom.

Jeep Case

*617. Shri Vidya Charan Shukla: Shri Khushwaqt Rai: Shri B. C. Mullick:

Will the **Prime Minister** be pleased to state the latest position about the 'Jeep Case' filed by Government of India in the U.K.?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): According to information available at present, the Jeep Case is likely to come up for hearing in May 1960.

Shri Vidya Charan Shukla: On 28th November 1958 it was stated that the inspection of documents connected with this case was completed and it was likely to come up for hearing in early 1959. Now it is stated that it is going to come up for hearing much later. May I know the specific reasons for the delay in the hearing of the case?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): How can we go into law's delays?

Shri Raghunath Singh: May I know whether the issues have been framed in this case or not?

Shri Jawaharlal Nehru: It is likely to come up for hearing in May, pretty soon. A great deal must have been done, I cannot say precisely. The issues must have been framed.

Shri Vidya Charan Shukla: May I know whether any attempts have been made by the Government of India to settle this case out of court?

Shri Jawaharlal Nehru: No particular attempt has been made, but we